

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 42 of 2011

Dated: 26th March, 2012

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

**Maharashtra State Electricity
Distribution Co. Ltd.**

.... Appellant (s)

Versus

M.E.R.C & Ors.

.... Respondent (s)

Counsel for the Appellant (s):

Mr. Abhishek Mitra

Counsel for the Respondent(s):

Mr. Buddy A Ranganadhan
& Ms. Richa Bhardwaja for
MERC.

ORDER

Learned counsel for the appellant and State Commission seek some more time to file their respective written submissions. They are permitted to do so by **30th March, 2012.**

Judgment is reserved.

**(P.S.Datta)
Judicial Member
rkt**

**(Rakesh Nath)
Technical Member**